

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C.P. (IB)-799(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - Cachet Events And Design Solutions Private
Limited**

Section: 10 of Insolvency and Bankruptcy Code,2016.

ORDER

Adv. Atishay Jain a/w Adv. Tanushree Sogani i/b Adv. Kunal Kanungo appeared for the Petitioner. At the request of the Counsel for the Petitioner, list the matter on **07.08.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)